

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IBA/482/2020

PETITION NUMBER :

NAME OF THE PETITIONER : Beacon Trusteeship Ltd

NAME OF THE RESPONDENTS : S.Viswanathan (Printers & Publishers) Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

(18)

[IBA/482/2020]

ORDER

Ld. Counsel Mr. Sandeep Kumar Ambalavanan for the Applicant is present.

Counsel for the Applicant states that the matter has been settled out of court and the memo has been filed in the Registry.

Accordingly, this IBA/482/2020 stands **dismissed as withdrawn**.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs